

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
Court No. 2  
CAUSE LIST**

**DATE: 16<sup>th</sup> October, 2014  
Time: 10:30 AM**

**HON'BLE MR JUSTICE Dr. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Original Application No. 193/2014.	Residents Welfare Association Vs. U.O.I & Ors.	Mr. Manish Kr. Vikkey, Adv. for the Applicant.	
<b>AFTER NOTICE</b>				
2.	Original Application No. 174/2014 & M.A.No.692/2014.	Surinder Singh Vs. State of NCT of Delhi & Ors.	Ms. Antima A Bazaz, Adv. For the Applicant.	
<b>FOR COMPLETION OF PLEADINGS</b>				
3.	Original Application No.162/2014.	Ms. Madhur Panjwani Vs. Delhi Development Authority & Anr.	Mr. Vijay Panjwani, Adv. Applicant. Mr. Rajiv Bansal, Adv. For R-1. Mr. Balendu Shekhar, Adv. For R-2. Mr. N.P.Singh, Adv. For R-4. Mr. Bikas Kar gupta & Nandini Sen, Advs. for the intervenor	
4.	Original Application No. 124/2014 & M.A.No. 382/2014.	Money Goyal & Ors. Vs. Ministry of Environment & Forests & Ors	Mr. Akash Seth, Adv. For the Applicant. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1. Mr. S.L. Gundli, Sr. Law Officer, CPCB, For R-3. Mr. Nitin Kaushal, Adv. For R-4. Mr. Jayat K. Sud, SSC, PSPCL and Mr. Vishal Dabas and Banita Singh, Advs. for R-6 to 8. Mr. Tarunvir K. Khehar & Guneet Khehar, Advs. For R-9.	
5.	Appeal No. 40/ 2014.	Agson Global Pvt. Ltd., Vs. State of Haryana & Ors.	Mr. Kalra Krishnan & Ms. Priyanka K. Dar, Advs. for the Appellant. Ms. Anubha Agrawal, Adv. & Mr. Manjeet Singh,AAG,for R-1 & R-2.	

			Ms. P.B.Singh, Advocate for R-3.	
<b>FOR HEARING</b>				
6.	Original Application No.16/2014 & M.A.No.102/2014, M.A.No.363/2014, & M.A.No.365/2014.	Shri Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for the Applicant. Mr. Raman Yadav and Mr. Atif Suhrawardy, Advs. For R-1, 6 & 7. Mr. Avijit Bhushan, Adv. for R- 2. Mr. S. Kulshreshtha, Adv. for R-3 Mr.D.K.Dhayani, Adv for R- 4 Ms. Bhakti Pasrija Sethi, Adv.for R- 5. Ms. Parul Gupta, Adv. as Local Commissioner. Ms. Mridule Ray Bharadwaj, Adv. for R-7. Ms. Reena Singh & Ms. B.P.Sethi Advs. For R-8.	
7.	Original Application No. 177/2013 & M.A.No.635/2014.	Sushil Raghav Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Advocate & Mr. Adesh Kumar, Advs. for Applicant. Mr. Raman Yadav, Adv. For R-1 to 3. Mr. Avijit Bhushan, & Lalit Kumar, Advs. for R-4. (UPSIDC). Mr. Pankaj Singh & Mr. Vishwajit Singh, Advs. For R-5 Ms. Reena Singh & Ms. B.P.Sethi Advs. For R-6.	
8.	Original Application No.33/2013 THC & M.A.No. 614/2014.	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. Rajkumar, Adv. For R-1. Mr. Ashish Verma, Adv. For R-3. Mrs. Munisha Gandhi,Sr. Adv.forR- 5 Mr. Arvind Kumar, Adv. For R-6. Mr. Suvineet Sharma, Adv. for R-7. Mr. Parveen Mahajan, Adv. For R-9 & 10. Mr. Y.Nagpal, Adv. For R-8. Mr. Atul Sood, Adv. For R-11. Mr. Narender S. Yadav, Adv. For R-12. Mr. Shivendu Singh, Adv. for PSIEC Adv. For R-15.	
9.	Original Application0 No.30/2013(THc).	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. P.B.Singh, Adv. For R-1. Mr. Rajkumar, Advs. For R-2. Mr. Ashish Verma, Adv. For R-4 Ms. Munisha Gandhi, Adv.for R-5. Mr. Satpal for R-6. Mr. Gurmit Singh ASI. for R-7. Mr. Raktim Gogoi and Atul Sood, Adv. For R-8. Mr. Jatin Kumar, Adv. For R-9. Mr. Y.Nagpal, Adv. For R-11.	

			Mr. Shivendu Singh, Adv. for PSIEC, Adv. For R-13	
10.	Original Application No.282/2013 & M.A.No.760 /2013 & M.A.No.39 /2014	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	Mr. Nitin Gupta, Mr. Rajanish Mishra Advs. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1. Mr. B.V. Niren, Adv. for R-2. Mr. Raman Yadav and Ms. Bhakti Pasrija Sethi, Adv. for R-3, 6, 7 & 8. Mr. Sudhir Kulshreshtha, Adv. for R-4. Mr. D. K. Dhayani, Adv. for R-5. Mr. Gaurav Dhingra, Adv. For R-9.	
11.	Appeal No. 35/2014 & M.A.No.282/2014, M.A.No.283/2014 & M.A.No.353/2014	M/s Deepak Construction Co. Vs. Haryana State Pollution Control Board & Anr.	Mr. Umesh Sharma, Adv. For the Appellant. Mr. N.Hooda & Vineet Malik, Advs. for R-1 to 3. Ms. Puja Kalra and Mr. D.K. Singh, Advs. For R-4.	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)